

ACTION PLAN 2019-20 (MARCH- 2020)

IN THE COURT OF : SHRI CHETAN SHARMA CJ(JD)-JMIC,FARIDKOT

OLDEST EXECUTIONS

SR. NO	CASE NO/YEAR	DOI	TITLE	NEXT DATE	PURPOSE
1	EXE/2108/2013	05/01/2013	DALIP KAUR Vs. STATE	20/07/2020	APPEARANCE
2	EXE/92/2016	07/05/2016	GURDEV SINGH Vs. MANJIT KAUR	18/04/2019	DECIDED
3	EXE/6/2017	15/10/2016	AVTAR SINGH Vs. KAPIL SHARMA	07/05/2020	REPLY
4	EXE/176/2016	16/11/2016	HARJINDER SINGH Vs. M/S GTL INFRASTRUCTURE LIMITED	06/07/2019	DECIDED
5	EXE/30/2017	03/06/2017	JAGSIR SINGH Vs. BHARPUR SINGH	07/03/2020	DECIDED
6	EXE/111/2017	09/01/2017	GAGANDEEP SINGH Vs. RANJIT SINGH	04/01/2019	DECIDED
7	EXE/47/2018	16/04/2018	ASHWANI GOYAL Vs. AVTAR SINGH	30/11/19	DECIDED
8	EXE/49/2018	19/04/2018	PUNJAB STATE POWER CORPORATION LTD. Vs. M/S ROSE AGRO FOOD VILLAGE LALEANA	14/08/2019	DECIDED
9	EXE/68/2018	23/05/2018	GURTAJ SINGH Vs. BALJINDER SINGH	30/08/19	DECIDED
10	EXE/101/2018	27/07/2018	GURCHARAN SINGH Vs. SWARNJEET KAUR	12/07/19	DECIDED
11	EXE/129/2018	09/07/2018	SUTLEJ GRAMIN BANK Vs. GURMEET KAUR	17/09/2019	DECIDED
12	EXE/130/2018	09/10/2018	BALDEV SINGH KALSI Vs. M/S HFCL INFOTEL LIMITED	27/05/2019	DECIDED
13	EXE/141/2018	27/09/2018	GURJANT SINGH Vs. GURNAM KAUR	16/09/19	DECIDED
14	EXE/191/2018	12/05/2018	PARAMJIT KAUR Vs. PARMINDER SINGH	13/08/19	DECIDED
15	EXE/12/2019	15/01/2019	KANWARINDER SINGH Vs. PAWAN KUMAR	20/05/19	DECIDED
16	EXE/16/2019	17/01/2019	MADHU BALA Vs. SURAKSHA	15/07/19	DECIDED
17	EXE/26/2019	02/08/2019	JAGROOP SINGH Vs. CHAMKAUR SINGH	01/09/2020	DECIDED
18	EXE/40/2019	03/11/2019	BALDEV RAJ TONDON Vs. VINOD KUMAR MALHOTRA	07/03/2020	DECIDED
19	EXE/46/2019	19/03/2019	GAGANDEEP KAUR Vs. AMARJIT SINGH	29/05/2019	DECIDED
20	EXE/51/2019	29/03/2019	AMARJIT KAUR BRAR Vs. JASWINDER KAUR	23/05/2019	DECIDED

Cases Instituted upto 31.12.2014

SR. NO	CASE NO/YEAR	DOI	TITLE	NEXT DATE	PURPOSE
1	CS/2290/2013	27/11/08	PUNSUP Vs SUKHJIT SINGH	02/09/19	DECIDED
2	CHI/792/2013	18/04/2009	STATE Vs. AJMER SINGH	07/05/2020	PROSECUTION EVIDENCE
3	CS/2971/2013	02/10/2010	PAWAN SINGH Vs. BHAGWANT SINGH	16/05/2020	DEFENDANT EVIDENCE
4	CS/2162/2013	09/09/2010	PUNJAB SIND BANK Vs. JAGTAR SINGH	12/04/2019	DECIDED
5	CS/2538/2013	10/11/2010	SURINDERPAL SINGH Vs. TRAVAINI RICE INDUST. ETC.	14/05/2019	DECIDED
6	CS/2440/2013	14/12/2010	HANS RAJ Vs. SURJIT KUMAR	04/05/2019	DECIDED
7	CS/2243/2013	01/06/2011	JULLUNDER SINGH Vs. JAGTAR SINGH	09/07/2020	DEFENDANT EVIDENCE
8	CHI/409/2013	20/01/2011	STATE Vs. JASWINDER KAUR	27/07/2020	PROSECUTION EVIDENCE
9	CS/2126/2013	03/01/2011	PUNJAB SIND BANK Vs. RASHPAL SINGH	12/04/2019	DECIDED
10	CS/2060/2013	04/02/2011	SUKHJINDER KAUR Vs. GURPINDER SINGH	02/11/2019	DECIDED
11	COMI/981/2013	26/04/2011	JASWINDER KAUR Vs. RAJPAL SINGH	21/10/2019	DECIDED
12	CS/2629/2013	05/12/2011	GURDIT SINGH Vs. ANANT PREET SINGH	16/08/2019	DECIDED
13	CS/2468/2013	19/07/2011	MANDEEP SINGH Vs. BIBI	16/07/2020	CONSIDERATION
14	CS/2429/2013	08/02/2011	DARSHAN KAUR Vs. MOHABAT SINGH	05/08/2020	DEFENCE EVIDENCE
15	CS/2143/2013	09/09/2011	KANTA DEVI Vs. PAWAN KUMAR	03/08/2020	ARGUMENT
16	CS/2845/2013	12/08/2011	MUKHTIAR SINGH Vs. JEET SINGH	07/07/20	APPEARANCE
17	CS/2053/2013	19/01/2012	SATLUJ GRAMIN BANK VS IQBAL SINGH	3//12/2019	DECIDED
18	COMI/785/2013	22/03/2012	TEJ PRIT SINGH Vs. NIRBHAI SINGH	04/07/2019	DECIDED
19	CS/2237/2013	28/03/2012	MANDHI Vs. IQBAL SINGH	21/08/2019	DECIDED
20	CS/2249/2013	23/05/2012	PARAMJIT SINGH Vs. GURSEWAK SINGH	26/11/2019	DECIDED
21	COMI/580/2013	06/06/2012	LAKHVIR SINGH Vs. TARSEM SNGH	18/12/2019	DECIDED
22	CS/3112/2013	20/07/2012	GURDIT SINGH Vs. DEVINDER KAUR	02/07/2020	PLANTIFF EVIDENCE
23	CS/3220/2013	17/09/2012	JAI DEVINDER SINGH Vs. TEJINDER SINGH	11/11/2019	DECIDED
24	COMI/845/2013	10/01/2012	CHARNJIT KAUR Vs. BALJIT KAUR	03/02/2019	DECIDED
25	CHI/1094/2013	10/08/2012	STATE Vs. HARWINDER SINGH ETC	04/07/2019	DECIDED
26	CHI/1099/2013	10/11/2012	STATE Vs. GHAMI SINGH	30/10/2019	DECIDED
27	COMI/838/2013	10/12/2012	HARPREET SINGH Vs. GURWINDER SINGH	02/11/2019	DECIDED
28	CS/3290/2013	20/10/2012	SUKHDEV SINGH Vs. GURCHARAN SIGH ETC	05/09/2019	DECIDED
29	CS/3418/2013	01/01/2013	SANTOKH SINGH Vs. NACHHATTAR SINGH	13/11/2019	DECIDED
30	CHI/1212/2013	21/01/2013	STATE Vs. GAMDOOR SINGH	09/04/2019	DECIDED
31	CS/3475/2013	30/01/2013	TEJA SINGH Vs. PB STATE	28/08/2019	DECIDED
32	CHI/1254/2013	14/02/2013	STATE Vs. AMRINDER SINGH `	01/10/2019	DECIDED
33	COMI/905/2013	03/07/2013	GAMDOOR SINGH Vs. SUKHMINDER SINGH	09/04/2019	DECIDED
34	COMI/947/2013	06/04/2013	AMRINDER SINGH Vs. PARSAN SINGH	01/10/2019	DECIDED
35	CRM/46413/2013	07/04/2013	REKHA DHIR Vs. KIRAN DHIR	13/05/19	DECIDED
36	CS/4043/2013	22/07/2013	AMARJIT KAUR Vs. SUKHDEV SINGH	03/04/2019	DECIDED
37	CHA/462/2013	16/08/2013	STATE Vs. NARINDER KUMAR	21/01/2020	DECIDED
38	CHI/1598/2013	10/03/2013	STATE Vs. SHINDA SINGH	30/08/2019	DECIDED
39	COMI/1037/2013	10/11/2013	GURDEV SINGH Vs. DALOUR SINGH ETC	27/08/2019	DECIDED
40	COMI/1075/2013	31/10/2013	SURINDER KAUR Vs. JASWINDER SINGH	01/06/19	DECIDED
41	CHI/1662/2013	19/11/2013	STATE Vs. DR.BHUPINDERPAL SINGH	10/07/2020	APPEARANCE

42	CHI/1697/2013	12/07/2013	STATE Vs. BALDEV KRISHAN	05/12/2019	DECIDED
43	COMI/219/2014	09/03/2014	JEET SINGH Vs. SUKHMINDER SINGH	19/04/2019	DECIDED
44	CHI/24/2014	01/04/2014	STATE Vs. SATWANT SINGH MEHTA.	03/07/2020	PROSECUTION EVIDENCE
45	COMI/7/2014	01/10/2014	GURDEEP SINGH Vs. MAHINDER SINGH	06/08/2020	DEFENCE EVIDENCE
46	CRM/56/2014	25/03/2014	RAJVEER KAUR Vs. GURWINDER SINGH	09/12/2019	DECIDED
47	CHA/8/2015	24/05/2014	STATE Vs. LOVEDEEP SINGH	07/07/2020	PROSECUTION EVIDENCE
48	CS/690/2014	25/07/2014	DHAN SINGH Vs. GURDIT SINGH	25/04/2019	DECIDED
49	COMI/199/2014	20/08/2014	RIMPY KAUR Vs. KULWANT SINGH SARPANCH	14/10/2019	DECIDED
50	CHI/385/2014	10/10/2014	STATE Vs. SUKHDEV SINGH	27/05/2020	PROSECUTION EVIDENCE
51	CS/920/2014	28/10/2014	KAUR SINGH Vs. MS GESNA ENTERPRISES	03/08/2020	DEFENDANT EVIDENCE
52	CS/963/2014	11/11/2014	SUNITA RANI Vs. SUKHJIT KAUR	23/07/2019	DECIDED
53	CS/1012/2014	28/11/2014	CHAMKAUR SINGH Vs. AJAIB KAUR	27/05/2019	DECIDED

NIACT Instituted upto year,2015

SR. NO	CASE NO/YEAR	DOI	TITLE	NEXT DATE	PURPOSE
1	NACT/733/2014	12/06/2014	STATE BANK OF INDIA Vs. MAZBUR SINGH	19/08/2019	DECIDED
2	NACT/112/2015	18/03/2015	STATE BANK OF PATIALA Vs. NARINDER SINGH KALA	18/04/2019	DECIDED
3	NACT/147/2015	15/04/2015	BIRLA CORPORATION LTD Vs. BHARAT IRON STORE	22/04/2019	DECIDED
4	NACT/287/2015	05/12/2015	PANKAJ KUMAR Vs. SURINDER KUMAR	14/09/2019	DECIDED
5	NACT/488/2015	28/08/2015	THE PUNJAB BACKWARD CLASSES LAND DEVELOPMENT AND FINANCE CORPORATION Vs. BALWINDER KUMAR	05/09/19	DECIDED
6	NACT/536/2015	09/11/2015	MS GAURAVH WINES PRIVATE LIMITED Vs. PRIYADARSHAN COMMDEAL PRIVATE LIMITED	14/05/2020	APPEARANCE
7	NACT/661/2015	26/10/2015	THE FARIDKOT CENTRAL COOPERATIVE BANK LIMITED Vs. HARBANS SINGH	09/04/2019	DECIDED

Oldest Cases

SR. NO	CASE NO/YEAR	DOI	TITLE	NEXT DATE	PURPOSE
1	CS/8/2015	01/02/2015	SUKHJIT KAUR Vs. SUNITA RANI	23/07/2019	DECIDED
2	CS/13/2015	13/01/2015	GURDIAL SINGH Vs. SHAVINDER SINGH	02/07/2020	REPLY
3	CS/22/2015	13/01/2015	ATMA SINGH Vs. DARA SINGH	18/04/2019	DECIDED
4	COMI/17/2015	13/01/2015	JASDEEP SINGH Vs. DARSHAN SINGH	06/05/2020	DEFENCE EVIDENCE
5	CHI/33/2015	17/01/2015	STATE Vs. PARMPAL SINGH @ PALA	18/05/2020	PROSECUTION EVIDENCE
6	CS/53/2015	27/01/2015	SURESH KUMAR Vs. SUDESH KUMAR	18/05/2019	DECIDED
7	COMI/30/2015	02/11/2015	ATMA SINGH Vs. DARA SINGH	11/04/2019	DECIDED
8	COMI/30/2015	02/11/2015	ATMA SINGH Vs. DARA SINGH	11/04/2019	DECIDED
9	CRM/41/2015	03/03/2015	GURUPDESH KAUR Vs. KULDEEP SINGH	04/08/2020	DEFENCE EVIDENCE
10	CS/187/2015	20/03/2015	GURCHARAN SINGH SEKHON Vs. IQBAL SINGH SEKHON	04/08/2020	REPLY OF APP.
11	COMI/65/2015	04/08/2015	DHARAMPAL SINGH Vs. DAVINDER SINGH	16/07/2020	CONSIDERATION
12	CS/230/2015	16/04/2015	NIKKI Vs. CHHOTU SINGH ALIAS CHHOTU	24/07/19	DECIDED
13	CS/268/2015	28/04/2015	MAJOR SINGH Vs. THANA SINGH	14/08/2019	DECIDED
14	CS/303/2015	05/08/2015	MAHARAWAL KHEWAJI TRUST REGISTERED Vs. BALDEV DASS	07/06/2020	PLAINTIFF EVIDENCE
15	CHI/196/2015	18/05/2015	STATE Vs. RAJINDER SINGH	10/12/2019	DECIDED
16	CHI/237/2015	06/06/2015	STATE Vs. NISHAN SINGH	15/05/2019	DECIDED
17	CHI/272/2015	17/07/2015	STATE Vs. AMAR NATH	01/02/20	DECIDED
18	CS/474/2015	17/07/2015	JANGIR KAUR Vs AMRIK SINGH	09/10/2019	DECIDED
19	COMI/140/2015	29/07/2015	KAUR SINGH Vs. MUKHTIAR SINGH	31/01/2020	DECIDED
20	COMI/159/2015	21/08/2015	JAGSEER SINGH Vs. SUKHDARSHAN SINGH	20/07/2020	APPEARANCE
21	CHI/327/2015	24/08/2015	STATE Vs. KULWANT SINGH	06/07/19	DECIDED
22	COMI/162/2015	28/08/2015	GURWINDER KAUR Vs. RAJINDER SINGH	25/04/2019	DECIDED
23	COMI/175/2015	17/09/2015	VIJAY KUMAR Vs. RABINDER NATH DUBEY	04/04/2019	DECIDED
24	CHI/368/2015	18/09/2015	STATE Vs. MANPREET SINGH	17/10/2019	DECIDED
25	COMA/45/2016	24/09/2015	PARMJIT KAUR Vs. RANJIT SINGH	06/09/2019	DECIDED
26	CHI/379/2015	29/09/2015	STATE Vs. SHASHI KUMAR	06/09/2019	DECIDED
27	CS/656/2015	30/09/2015	RANA SINGH ALIAS KUNAN SINGH Vs. JATINDER SINGH ALIAS JAGGU	07/05/2019	DECIDED
28	CS/671/2015	10/08/2015	SARDOOL SINGH Vs. AJAIB SINGH	01/07/2020	PLAINTIFF EVIDENCE
29	COMA/1/2016	10/09/2015	MEENA Vs. HARJINDER SINGH	10/05/2019	DECIDED
30	CS/703/2015	21/10/2015	MS MOHINDRA FINANCERS Vs. PREM KUMAR	09/07/2019	DECIDED
31	COMA/31/2016	21/10/2015	MANJIT KAUR Vs. NACHATTAR SINGH	13/07/2019	DECIDED
32	COMA/96/2015	23/10/2015	KAMALJEET KAUR Vs. RAJBIR SINGH	01/11/2019	DECIDED
33	COMI/220/2015	12/02/2015	KULDEEP KAUR Vs. SURJIT SINGH	24/07/2019	DECIDED
34	COMI/217/2015	12/09/2015	GURMAIL SINGH Vs. GAMDOOR SINGH	16/07/19	DECIDED
35	CS/17/2016	01/07/2016	PINKI RANI Vs. JASWANT SINGH	12/07/2019	DECIDED
36	NACT/145/2016	15/01/2016	KANTA RANI Vs. SUBASH CHAND	08-01-2020	DECIDED
37	NACT/146/2016	15/01/2016	KANTA RANI Vs. SUBASH CHAND	08-01-2020	DECIDED
38	CHI/22/2016	18/01/2016	STATE Vs. RAJESH KUMAR	08/05/2020	PROSECUTION EVIDENCE
39	NACT/152/2016	18/01/2016	JASPREET KAUR Vs. CHHINDER PAL SINGH	04/06/19	DECIDED
40	NACT/62/2016	28/01/2016	MUKHTIAR SINGH Vs. GURMAIL KAUR	26/07/19	DECIDED

41	CS/103/2016	02/04/2016	GURJANT SINGH Vs. SUKHMINDER SINGH ALIAS MANDER SINGH	05/08/2019	DECIDED
42	CS/100/2016	02/09/2016	HARDEEP KAUR CHAWLA Vs. THE STATE OF PUNJAB	06/08/2020	CONSIDERATION
43	NACT/95/2016	02/11/2016	THE FARIDKOT CENTRAL COOPERATIVE BANK LIMITED Vs. KULDEEP SINGH	31/07/2019	DECIDED
44	NACT/98/2016	02/11/2016	THE FARIDKOT CENTRAL COOPERATIVE BANK LIMITED Vs. SATVEER SINGH	02/07/2019	DECIDED
45	COMI/151/2016	03/10/ 2016	JASPL SINGH VS RANJIT SINGH	18/07/2019	DECIDED
46	NACT/792/2016	13/10/ 2016	TARSEM CHANANA VS TEJINDER KUMAR	19/07/2019	DECIDED
47	CS/134/2016	19/02/2016	LAKHVIR SINGH Vs. GRAM PANCHAYAT	27/05/19	DECIDED
48	CS/150/2016	23/02/2016	BACHITTAR SINGH Vs. HAKAM SINGH	16/08/2019	DECIDED
49	CHA/25/2016	24/02/2016	STATE Vs. JAGSIR SINGH ALIAS SEERA	24/02/20	DECIDED
50	CS/139/2016	25/02/2016	SHAKUNTLA SETHI Vs. GENERAL PUBLIC	09/05/19	DECIDED
51	COMA/41/2016	26/02/2016	CHARANJIT KAUR Vs. RANJIT SINGH	09/05/19	DECIDED
52	COMI/32/2016	03/02/2016	BALJINDER SINGH Vs. KULWINDER SINGH	09/04/2019	DECIDED
53	CHI/74/2016	03/03/2016	STATE Vs. CHAMKAUR SINGH ALIAS KALA	14/11/2019	DECIDED
54	CS/167/2016	03/04/2016	BALWINDER SINGH Vs. LAALI	21/08/2019	DECIDED
55	CHI/95/2016	03/10/2016	STATE Vs. BALDEV SINGH ALIAS BOHAR	03/10/2019	DECIDED
56	CS/175/2016	03/11/2016	GURCHARAN SINGH Vs. MOHINDER SINGH	29/05/2019	DECIDED
57	CHI/96/2016	03/11/2016	STATE Vs. IQBAL GILL	27/04/2019	DECIDED
58	NACT/186/2016	14/03/2016	GURCHARAN SINGH Vs. NAR SINGH	22/07/2019	DECIDED
59	CS/194/2016	16/03/2016	GURDIT SINGH Vs. DHAN SINGH	25/04/2019	DECIDED
60	NACT/183/2016	18/03/2016	HDFC BANK LIMITED Vs. JAGSEER SINGH	30/11/2019	DECIDED
61	CHI/97/2016	18/03/2016	STATE Vs. NAIB SINGH	09/10/19	DECIDED
62	NACT/184/2016	18/03/2016	HDFC BANK LIMITED Vs. RAVINDER SINGH	07/09/2019	DECIDED
63	COMA/60/2016	25/03/2016	MANINDER KAUR ALIAS NANDNI Vs. JAGTAR SINGH	12/07/19	DECIDED
64	COMI/51/2016	18/04/2016	BALKARAN SINGH Vs. GURJEET SINGH	18/07/2020	EVIDENCE
65	NACT/274/2016	19/04/2016	SUKHMINDER SINGH Vs. SUKHPREET KAUR	07/05/2019	DECIDED
66	COMI/52/2016	22/04/2016	RAMBIR SINGH Vs. SUDHA	07/07/20	STATEMENT U/S 313 CrPC
67	NACT/269/2016	22/04/2016	MANJINDER SINGH Vs. RAJNEET KAUR	07/07/2020	DEFENCE EVIDENCE
68	COMI/57/2016	25/04/2016	SARABJIT KAUR ALIAS JASPREET KAUR Vs. BALWINDER SINGH ALIAS BINDER	15/07/2020	REPLY
69	CS/282/2016	26/04/2016	JAGIR SINGH Vs. THE PEPSU ROADWAYS TRANSPORT CORPORATION	08/07/19	DECIDED
70	CHI/196/2016	19/05/2016	STATE Vs. BALDEV SINGH ALIAS DEV	13/05/2019	DECIDED
71	CM/151/2016	13/09/16	PUNSUP Vs SUKHJIT SINGH	16/07/2019	DECIDED
72	COMI/74/2016	25/05/2016	MANJIT KAUR Vs. NACHATTAR SINGH	11/06/19	DECIDED
73	CHI/214/2016	14/06/2016	STATE Vs. JAIPAL	06/06/19	DECIDED
74	CS/441/2016	07/01/2016	BAGGA SINGH Vs. KANWARJIT SINGH	16/03/2020	DECIDED
75	CHI/236/2016	07/01/2016	STATE Vs. ASHOK KUMAR	24/07/19	DECIDED
76	CS/442/2016	07/02/2016	HARMANPREET SINGH Vs. KIRPAL SINGH	15/07/19	DECIDED
77	CS/452/2016	07/02/2016	DHARMINDER SINGH Vs. JAGWINDER SINGH	07/08/2019	DECIDED
78	CS/450/2016	07/05/2016	CHINDA SINGH ALIAS CHHINDER SINGH Vs. TEJINDER SINGH	01/09/2020	DECIDED
79	COMA/85/2016	07/08/2016	MOHINDER KAUR Vs. CHHAMBER SINGH	05/07/19	DECIDED
80	COMA/89/2016	25/07/2016	NARINDERPAL KAUR Vs. HARJIT SINGH	23/04/2019	DECIDED
81	CM/120/2016	27/07/2016	GURDIT SINGH Vs. DHAN SINGH	06/07/19	DECIDED
82	CHI/248/2016	28/07/2016	STATE Vs. KARNAIL SINGH	15/11/2019	DECIDED
83	CHI/252/2016	29/07/2016	STATE Vs. GURWINDER KAUR	29/04/2019	DECIDED
84	CHI/55/2016	04/03/16	STATE VS GURPREET SINGH PEETA	11/07/2016	DECIDED
85	CHI/260/2016	08/02/2016	STATE Vs. NACHATTAR SINGH ALIAS SATTI	24/10/2019	DECIDED
86	COMA/95/2016	08/02/2016	BOOTA SINGH Vs. BABU SINGH	12/06/2019	DECIDED
87	COMI/105/2016	08/04/2016	MALKIAT SINGH Vs. BOHAR SINGH HC	11/07/19	DECIDED
88	NACT/504/2016	16/08/2016	DARSHAN SINGH BRAR Vs. SURESH KUMAR	11/11/2019	DECIDED
89	NACT/731/2016	20/08/2016	FARIDKOT CENTRAL COOPERATIVE BANK Vs. SATNAM SINGH	14/12/2019	DECIDED
90	COMA/94/2016	23/08/2016	MANJU Vs. MUKESH KUMAR	10/09/2019	DECIDED
91	CS/571/2016	24/08/2016	SHAMSHER MASIH Vs. SAVRAJ MASIH	08/04/2019	DECIDED
92	NACT/571/2016	26/08/2016	SRI GANESH COMP VS POORVANCHAL MULTI	16/12/2019	DECIDED
93	NACT/511/2016	26/08/2016	HDFC BANK LTD Vs. PARMINDER SINGH	13/07/2019	DECIDED
94	CHA/79/2016	09/01/2016	STATE Vs. KULDEEP SINGH ALIAS KEEPAA	08/05/2019	DECIDED
95	COMI/113/2016	09/02/2016	MANJIT KAUR Vs. BALBIR SINGH SANDHU	28/05/19	DECIDED
96	CRM/208/2016	09/03/2016	VEERPAL KAUR Vs. MANPREET SINGH	29/04/2019	DECIDED
97	NACT/540/2016	09/03/2016	GURMAIL SINGH Vs. NARINDER SINGH SODHI	16/08/19	DECIDED
98	NACT/542/2016	09/06/2016	DEEPAK KUMAR Vs. GURIQBAL SINGH	24/04/2019	DECIDED
99	COMI/118/2016	09/08/2016	RANI KAUR Vs. NAGOR SINGH	03/06/19	DECIDED
100	CS/605/2016	09/12/2016	CHATTAR SINGH VS MOHINDER SIONGH	21/12/2019	DECIDED
101	CHI/348/2016	15/09/2016	STATE Vs. PHAGAN SINGH	08/07/2019	DECIDED
102	COMI/124/2016	17/09/2016	GURPREET SINGH Vs. VIKRANT SHARMA	20/05/2019	DECIDED
103	NACT/592/2016	19/09/2016	M/S GUPTA DISTRIBUTORS Vs. SURINDER KUMAR	11/04/2019	DECIDED
104	NACT/593/2016	19/09/2016	FARIDKOT CENTRAL COOPERATIVE BANK Vs. SIKANDER SINGH	14/08/2019	DECIDED
105	NACT/743/2016	19/09/2016	B.K SANITATION Vs PARTAP SINGH	30/08/19	DECIDED

106	NACT/596/2016	19/09/2016	FARIDKOT CENTRAL COOPERATIVE BANK Vs. MANDER SINGH	31/08/19	DECIDED
107	NACT/790/2016	20/09/2016	PUNJAB SIND BANK Vs. SUKHRAJSINGH	01/08/19	DECIDED
108	NACT/600/2016	19/09/2016	FARIDKOT CENTRAL COOPERATIVE BANK Vs. SUKHRAJ SINGH	08/07/2019	DECIDED
109	NACT/791/2016	20/09/2016	PUNJAB SIND BANK Vs. SUKHRAJSINGH	01/08/19	DECIDED
110	NACT/601/2016	20/09/2016	TONY AND COMPNAY NEHRU SHOPPING CENTER Vs. VINOD KUMAR ALIAS RAJU BAJAJ	14/10/19	DECIDED
111	CRM/222/2016	29/09/2016	STATE THROUGH GURJANT SINGH Vs. THE SATION HOUSE OFFICER	03/06/19	DECIDED
112	NACT/622/2016	10/03/2016	PARSHOTAM DASS Vs. DILBAG SINGH	13/08/2019	DECIDED
113	CS/666/2016	10/06/2016	PURAN LAL GULATI Vs. SUBASH CHANDER SETHI ALIAS BITTU	20/05/19	DECIDED
114	CHI/296/2016	26/08/2016	STATE Vs. BALJINDER SINGH	06/03/2020	DECIDED
115	COMI/136/2016	15/10/2016	KULDEEP KAUR Vs. GURPREET SINGH	30/05/2019	DECIDED
116	NACT/671/2016	18/10/2016	ANU GOYAL Vs. BIKKAR SINGH	17/05/2019	DECIDED
117	UCR/103/2016	20/10/2016	STATE Vs. UN KNOWN	22/04/2019	DECIDED
118	NACT/702/2016	16/11/2016	SOHAN SINGH Vs. HARKARAN SINGH	13/05/2019	DECIDED
119	NACT/732/2016	21/11/ 2016	FARIDKOT CENTRAL COOPERATIVE BANK Vs. JAGSEER SINGH	21/11/2019	DECIDED
120	COMI/153/2016	22/11/2016	STATE THROUGH CHARANJIT VS KULJEET SINGH	29/11/2019	DECIDED